

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA
No.F.1-Jd(ATK)/2025

Date : 22/09/2025

-: NOTICE :-

Due to administrative reasons engagement of Hon'ble Vice-President (KZ), Hon'ble "D" Bench will be presided by Hon'ble Accountant Member, Shri Rajesh Kumar & Hon'ble Judicial Member, Shri Sonjoy Sarma and Hon'ble "B" Bench will be presided by Hon'ble Accountant Member, Shri Rajesh Kumar & Hon'ble Judicial Member, Shri Pradip Kumar Choubey only for 22/09/2025.

This is issued as per the direction of the Hon'ble Vice-President (KZ).

Sd/-
Assistant Registrar

Copy to :

1. Secretariate to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri Rajesh Kumar, Hon'ble A.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Sonjoy Sarma, Hon'ble J.M., ITAT, Kolkata.
4. Sr. Private Secretary attached with Shri Pradip Kumar Choubey, Hon'ble J.M., ITAT, Kolkata.
5. Notice Board.


Assistant Registrar